

Filing No. ABA/8481/2020

Rohit Lohar Vs The State of Jharkhand

Advocate's Name- Anurag Kashyap

Note:- Stamp reporting is done without connected H.C. File.

9. (i) Name of the Ld. J.M. at parayer may be verified from impunged order.
- (ii) Oath Sl. No. is missing at affidavit.